

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 212  
362/252/ND/2020

**IN THE MATTER OF:**

**M/s. Ethics Exports Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**Registrar of Companies**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 17.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant  
For the ROC  
For the Income Tax Department**

**:Mr. Mohit Gulati, CS  
:M. Yadubhushana Rao, AROC.  
:Mr. Ruchir Bhatia & Mr. Shlok  
Chandra with Mr. Chandcratanay  
Chaube & Mr. Mansie Jain, Adv.**

**ORDER**

Let this matter be posted to 22.12.2020.

-sd-

**(V.K. Subburaj)  
Member (T)**

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**(P.S.N. Prasad)  
Member (J)**

(Anjula)